

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.876
TO BE ANSWERED ON 20.07.2017**

ECBC-2017

**876. SHRI ADHALRAO PATIL SHIVAJIRAO:
SHRI ANANDRAO ADSUL:
SHRI SHRIRANG APPA BARNE:
DR. PRITAM GOPINATH MUNDE:
DR. SHRIKANT EKNATH SHINDE:
SHRI DHARMENDRA YADAV:
SHRI VINAYAK BHAURAO RAUT:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government considers that all new buildings and offices in the future be super ECBC and Net Zero Energy Buildings;**
- (b) if so, the details thereof and the reasons therefor;**
- (c) the Government have launched the Energy Conservation Building Code 2017 (ECBC) recently;**
- (d) if so, the details thereof and the salient feature thereof along with the manner in which it become beneficial;**
- (e) whether any estimate has been made to achieve the reduction of energy by 2030 by these codes, if so, the details thereof; and**
- (f) whether it is estimated to achieve a 50% reduction in energy use by 2030 and if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) to (d) : The Energy Conservation Building Code (ECBC) was launched in 2007 as a voluntary code by the Bureau of Energy Efficiency for effecting energy efficiency in buildings. ECBC establishes minimum energy standards for

commercial buildings having a connected load of 100kW or contract demand of 120 KVA and above. ECBC 2017 has been launched on June 19, 2017 which includes measures for energy savings through suitable building construction parameters involving enhanced wall and roof insulation, efficient glass, efficient comfort and control system and appropriate orientation and shading. It prescribes criteria and parameters for design and construction of energy efficient buildings in 3 categories viz. (i) ECBC compliant, (ii) ECBC plus and (iii) Super ECBC. Various measures proposed in the Code can also be combined with the use of renewables to convert buildings into Net Zero Energy Building category.

At present, there is no proposal to mandate that all new buildings and offices in future to be Super ECBC and Net Zero Energy Buildings. However, all offices, sub-ordinate offices, attached offices including offices of Central Public Sector Undertakings (CPSUs) and their Joint Ventures, under the administrative control of Ministry of Power have been advised to prepare action plan for converting their owned buildings and offices into Net Zero buildings.

(e) & (f) : It is estimated that with adoption of ECBC 2017 in all new commercial buildings constructed 2018 onwards will result in 25% energy savings by 2030. Further, the adoption of ECBC plus and Super ECBC parameters is estimated to result in energy savings of 35% and 50% respectively.
